

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 195/2024/EZ

In The Matter of:  
PRAMEYA FOUNDATION  
..... APPLICANT(S)  
VERSUS

STATE OF WEST BENGAL & ORS.  
..... RESPONDENT(S)

AFFIDAVIT OF THE DIRECTOR GENERAL & INSPECTOR GENERAL OF POLICE,  
WEST BENGAL POLICE.

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Filed by

*Adv. Sk. Dutta*  
Sudip Kumar Dutta

Advocate

For The State of West Bengal

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(M): 9874782072



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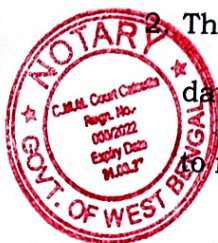
STATE OF WEST BENGAL & ORS.

..... RESPONDENT(S)

AFFIDAVIT OF THE DIRECTOR GENERAL & INSPECTOR GENERAL OF  
POLICE, WEST BENGAL POLICE.

I, Rajeev Kumar, son of Late Dr. Anand Kumar, aged about -58 years, by faith Hindu, by occupation- Service, at present I am posted as the Director General & Inspector General of Police, West Bengal Police and having office at Bhawani Bhawan, West Bengal Police Head Quarters, Alipore, Kolkata -700027, do hereby solemnly affirm and declare as follows:

1. That, I am the Director General & Inspector General of Police, West Bengal Police and as such I am well acquainted with the facts and circumstances of the case. I am competent to affirm this affidavit.



2. That, this affidavit is being affirmed in pursuance to the solemn order dated 25.11.2024 of the Hon'ble Tribunal directing the DG & IGP WB to file a progress report.

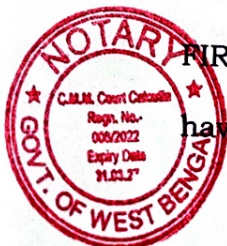
3. That in compliance with the order of the Hon'ble Tribunal, a letter was issued to all Districts, Police Districts and Police Commissionerates (except Kolkata Police) for necessary compliance of the Order and to submit report regarding the action taken against illegal manufacturing, stocking, distribution, sale, use of polystyrene and expanded polystyrene( thermocol) commodities as per provisions laid down under Plastic Waste Management Rules 2016, during the period from 20.10.2024 to 15.01.2025.

Copy of the message being Org No.383/Law Cell dated 30.12.2024 is annexed herewith and marked with Letter - R1.

4. That based on the reports received from 38 districts/police district/Commissionerate, under West Bengal Police, an Action Taken Statement has been prepared and is annexed herewith and marked with Letter -R2.

The Action Taken Reports reveal that, within period from October 20, 2024 to January 26, 2025, different units of Districts/Police District/Commissionerates under West Bengal Police had conducted 448 raids at various markets and other public places. In some occasions, local civic bodies also participated in the raids. During these operations, significant quantities of banned plastic items, including polystyrene-based products, were seized. Details of such seizures are elaborately mentioned in Column No. 6 of the Action Taken Report being marked with the letter - R2.

5. That in earlier affidavit dated 22.11.2024, 19 FIRs under different Police Stations were mentioned. Subsequently, 26 numbers of more FIRs have been registered against the violators. Till date total 45 FIRs have been lodged against the violator. Out of earlier 19 FIRs, 13 of



which have ended in charge sheet against 33 individuals, while the others are still under investigation. The deponent craves leave of the Hon'ble Tribunal to produce the copies of the FIRs as and when the Hon'ble Tribunal desires.

6. That West Bengal Police have organized 378 awareness programmes under the jurisdiction of different police stations for sensitizing the common people about the legal mandate as well as the harmful effect of using thermocol as it is a non-biodegradable product. In some places, school children, Traders' Associations, Bazar Committees and officers of the local authorities like Municipalities, Panchayets have also actively participated to make such endeavour successful.
7. That the Kotwali Police Station of Jalpaiguri Police District along with Jalpaiguri Municipality and Jalpaiguri District Administration conducted awareness campaign among the picnic goers at the picnic spot beside Teesta River. Such awareness campaigns were also conducted in other picnic spots. Placards, flexes imparting awareness about adverse effects of use of plastic, have been installed at prominent points of public thoroughfare.

Photocopies of certain awareness programmes are collectively annexed herewith and marked with Letter-R/3.

8. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

  
Deponent



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## VERIFICATION

I, Rajeev Kumar, son of Late Dr. Anand Kumar, aged about -58 years, by faith Hindu, by occupation- Service, at present I am posted as the Director General & Inspector General of Police, West Bengal Police and having office at Bhawani Bhawan, west Bengal Police Head Quarters, Alipore, Kolkata - 700027, do hereby solemnly affirm and declare as follows: -

1. That, I am Director General & Inspector General of Police, West Bengal Police and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 4 of this affidavit are my information derived from the records available in the office which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

*Sudip Das*  
Advocate

State of West Bengal

*Rajeev Kumar*  
Deponent

**SOLEMNLY AFFIRMED  
&  
Declared Before me  
on Identification Adv.**  
*N. Das Gupta*  
**NOTARY  
N. DAS GUPTA  
C.M.M. Court  
Govt. W.B.**



*N. Das Gupta*  
**NIRMALYA DAS GUPTA  
Advocate Cum Notary  
REGN NO.-006/2022  
C M.M Court Calcutta**

**29 JAN 2025**

To: All SsP/CsP/SsRP under WBP -W- All Range DIGPs/IGPs under WBP -W- All Zonal IGPs/ADGPs under WBP -W- ADG, EB, WB (.)

From: Police West Bengal (.)

Org. No. 383 /Legal Cell  
ADM/CR/LC-1279/24

Date: 30/12/2024

**Ref:** Order dated 25.11.24 of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in O.A No. 195/2024EZ in the matter of Prameya Foundation -vs- State of West Bengal & Ors. (.)

1. Enclosed please find herewith the copy of the order dated 25.11.2024 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in the matter referred to above, wherein the Hon'ble Tribunal was pleased to direct that the DGP, WB to file the progress report incorporating the action taken against illegal stocking /distribution/sale/use of polystyrene and expanded polystyrene (thermocool) commodities as per provisions laid down under Plastic Waste Management Rules 2016 (.)

2. Pursuant to the above order, you are once again requested to take the following steps at your respective jurisdiction: -

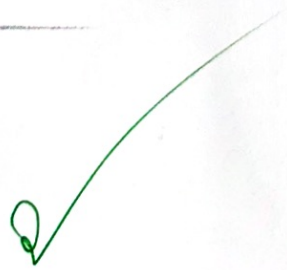
- a) Organize awareness campaign in the locality to highlight the strict prohibition on the use of thermocol being non-biodegradable products and its hazardous effects.
- b) Placards should be displayed in prominent locations in the locality, emphasizing the strict ban on the abandoned use of thermocol.
- c) Frequent inspections and raids should be conducted in areas, such as different markets, manufacturing units, etc.
- d) Joint drive with local civic bodies like Municipality/Corporation/Panchayet should be made.
- e) Efforts should be made for spreading the awareness of harmful effect of thermocol through local newspaper/electronic modes and in coordination with the different puja committees and sensitize them accordingly.
- f) An extensive awareness campaign to mitigate the use of thermocol products should be organized by involving educational institutions such as schools, colleges, NCC, Scouts, and youth clubs.

Received for mail  
20/12/24 at 19:00 hrs.

3. You are further requested to furnish the requisite information as per the following proforma for the period from 20.10.2024 to 15.01.2025: -

**FORMAT I**

SL. No.	No. of raids organized (Date/Place)	Details of FIR mentioning case reference	Details of arrest	Seizure	Was the raid conducted by civic bodies? If so, please mention the name of the civic body involved.	Remarks if any/ Other steps, if any




## FORMAT II

Sl. No.	Whether awareness campaign conducted within the local community/ market places regarding the prohibition of using thermocol products? If so, please provide a brief overview of the programme.	Name of the Police Station where such campaign was organized	Reference GDE No with Date	Remarks any

4. Your report must reach this office by 16.01.2025, both as a **Signed PDF and in an Excel sheet**, via email to [lawcellwbpd@gmail.com](mailto:lawcellwbpd@gmail.com) positively.

Encl : Order dated 25.11.2024

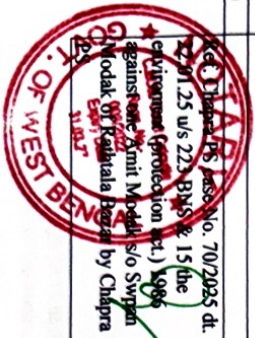
passed by the Hon'ble National  
Green Tribunal, Eastern Zone  
Bench, Kolkata(.)

  
Additional Director General of Police (Legal)  
West Bengal



Action Taken Report in c/w order dated 25.11.2024 of National Green Tribunal, Eastern Zone in OA No. 195/2024/EZ

District / Commissionerate	No. of FIR	Case Ref.	No. of Person arrested	Item Seized	No. of Raid conducted	No. of Awarass Program Organized
Asansol-Durgapur PC	0		0		46	15
Barrackpore PC	0		0		39	22
Bidhanagar PC	0		0		48	20
Chandernagar PC	0		0		0	3
Howrah PC	0		0		9	11
		Bagdogra PS case No-16/25 dated- 15/01/25 u/s-233 BNS &	1	39 sheets and 66 pcs of polystyrene (Thermocol)		
		Bagdogra PS case No-17/25 dated- 15/01/25 u/s-233 BNS	1	6 sheets and 1429 pcs of polystyrene (thermocol)	14	7
Alipurdhar	0		0		0	3
Bankura	0		0		21	18
Barasat PD	0		0		0	29
Baruipur PD	0		0		0	18
Basirhat PD	0		0		17	22
Birbhum	0		0		5	8
Bongaon PD	0		0		6	3
Cooch Behar	0		0		0	2
Dakshin Dinajpur	0		0		6	16
Darjeeling	0		0		0	2
Diamond Harbour PD	0		0		1	7
				(1) 20 Nos bundle of glass (Plastic) (0.08 MM) (2) White coloured carry packet (Plastic) (0.02 MM) approx. 08 Kgs (3) 15 Nos bundle of tea cup (Plastic) (0.07 MM) (4) Black coloured carry packet (Plastic) (0.02 MM) approx. 07 kgs.		
Hooghly Rural	0		0		9	2
				(2) (1) 17 Nos bundle of glass (Plastic) (0.07 MM) (2) White coloured carry packet (Plastic) (0.03 MM) approx. 07 Kgs (3) 14 Nos bundle of tea cup (Plastic) (0.06 MM) (4) Black coloured carry packet (Plastic) (0.02 MM) approx. 07 kgs.		
				(3) (1) 15 Nos bundle of glass (Plastic) (0.07 MM) (2) White coloured carry packet (Plastic) (0.03 MM) approx. 07 Kgs (3) 15 Nos bundle of tea cup (Plastic) (0.06 MM) (4) Black coloured carry packet (Plastic) (0.02 MM) approx. 09 kgs.		
Howrah Rural	0		0		18	11
Islampur PD	0		0		0	0
Jalpaiguri	0		0		0	5
Jangipur PD	0		0		0	2
Jhargram	0		0		13	24
Kalimpong	0		0		0	0



Chandernagar PS case No. 70/2025 dt. 22/01/25 u/s-223 BNS & 15 the Environment Protection Act, 1986 against the Mit. Modellsio Swarn Nodak of Kalyanala Begar by Chhapra

16,000 (sixteen thousand) thermocol ban (bowl) in a four white nylon bags

## Action Taken Report in c/w order dated 25.11.2024 of National Green Tribunal, Eastern Zone in OA No. 195/2024/ EZ

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R-2

District / Commissionerate	No. of FIR	Case Ref.	No. of Person arrested	Item Seized	No. of Raid conducted	No. of Awarass Program Organized
		Ref. Kotwali PS case No. 79/2025 dt. 23.01.25 u/s 223 BNS & 15 the environment (protection act.) 1986 against one Bijoy Kumar Dey s/o Late Tinkori Dey of Anandamoyee Tala, Bagula Road, Kotwali PS.	1	209 (Two hundred nine) long sheets of Thermocol measuring about 18.6" wide and length & 2.0" thickness		
		Ref. Kotwali PS case No. 80 / 2025 dt. 23.01.25 u/s 223 BNS & 15 the environment (protection act.) 1986 against one Ajoy Dey s/o Ashok Dey of Anandamoyee Tala, Bagula Road, Kotwali PS	1	97 (ninety seven) long sheets of thermocol measuring about 18.36" wide and length & 2.0" thickness		
		Ref. Kotwali PS case No. 81 / 2025 dt. 23.01.25 u/s 223 BNS & 15 the environment (protection act.) 1986 against one Gobinde Dutta s/o Late Manu Dutta of Anandamoyee Tala, Bagula Road, Kotwali PS	1	16 long sheets of thermocol measuring about 18.6" and 2.0" thickness		4
		Ref. Nakashipara PS case No. 104/2025 dt. 22.01.25 u/s 223 BNS & 15 the environment (protection act.) 1986 against one i) Bibhas Das s/o Hanakrishna Das of Jugpur Ward No. 6, Nakashipara PS ii) Sabitri Kundu, w/o Late Ashok Kundu of Jugpur Ward No. 6, Nakashipara PS	2	21 pieces of thermocol plate measuring about 1.2" ; 17 pieces thermocol plate measuring about 1" and 1000 pcs thermocol		2
		Murutia PS case No. 21/ 2025 dt. 23.01.25 u/s 223 BNS & 15 the environment (protection act.) 1986 against one Prosad @ Rana Dutta s/o Late Samarendra Dutta of Kechudanga Bazar, Murutia PS.	1	2 pcs thermocol measuring 1.5 inch and 4 thermocol sheets measuring about 1"		
Malda	0	Berhampore P.S Case No. 25/2025 dated -04.01.2025 U/S 223 (b) BNS R/W 15 Environment (Protection) Act ( )	0	NILL	9	3
		Murshidabad PS Case No. 24/25, dated 07/01/25 u/s 223(b) BNS, 2023 and 15 Environment (protection) Act ( )	1	1) two bags containing very thin Plastic carry bag having 50 K.G. in each bag (II) One bag containing 3,000 (three thousand) pieces plastic spoon (III) One bag containing 1,000 (one thousand) pieces single use plastic glass (IV) One bag containing 1,000 (one thousand) pieces single use plastic tea cup (V) One bag containing 4,000 (four thousand) pieces big size thermo col cup (VI) One bag containing 8,000 (eight thousand) pieces small size thermo col cup.		
		Kandi PS Case No. 17/25 Dt.15.01.25 u/s 223(b) BNS R/W 15 Environment Protection Act.	1	Huge quantity of banned polythene bags.		



Action Taken Report in c/w order dated 25.11.2024 of National Green Tribunal, Eastern Zone in OA No. 195/2024/ EZ

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Sl. No.	District / Commissionerate	No. of FIR	Case Ref.	No. of Person arrested	Item Seized	No. of Raid conducted	No. of Awarass Program Organized
27	Murshidabad PD	5	Kandi PS Case No 18/25 Dt 15 01 25 u/s 223(b) BNS R/W 15 Environment Protection Act	1	Huge quantity of banned polythene bags		
			Hariharpara PS Case No. 24/2025 dt 14.01.25 U/s 223(b) BNS R/W 15 Environment Protection Act	0	a) One white colour plastic sack which contains thin black polythene bag, weight approx 19 Kg 410 gm. b) One white colour plastic sack which contains thin white polythene bag, weight approx 27 Kg 580 gm. c) One white colour plastic sack which contains Thermocol bowl, weight approx 2 Kg. d) One white colour plastic bag which contains plastic glasses, weight approx 02 Kg 630 gm.	22	23
28	Paschim Medinipur	0		0	Total 22 nos. of thermocol sheets have been seized	0	3
29	Purba Bardhaman	0		0	NIL	99	15
			Ref Khejuri PS Case No- 555/24 dt 22.11.24 U/S 280/223 BNS and 15 Environment Protection Act 1986	0	600 nos small and medium size thermocol round plate which are kept in large size plastic sack in the said shop		
			Bhupatnagar PS Case No-491 dated: 22.11.2024 U/S- 223/280/293 of BNS & 15 Environment Protection Act -1986	1	A. 500 (Five Hundred) pieces of round shape Polystyrene/Thermocol made bowl B. 400 (Four hundred) pieces of square shape Polystyrene/Thermocol made bowl C. 84 (Eighty four) pieces of Polystyrene/Thermocol sheets having its length 38 inch and breadth 19 inch and thickness 1/2 inch.		
			Egra PS Case No- 760/2024 Date 21.11.2024 U/S 223/280 BNS & 15 of Environment Protection Act 1986	1	1000 (one thousand) pieces round shaped Polystyrene / Thermocol made bowl, kept in white polythene bag inside the shop named "Maan Durga Enterprise".		
			Durgachak PS case no 3125 date:09.01.2025 U/S- 223/280/293 of BNS & 15 Environment Protection Act -1986	1	i)100 (One Hundred) pieces of round shape Thermocol made Plates, ii) 1000 (One Thousand)pieces of square shape Thermocol made bowl.		
30	Purba Medinipur	8	Contai PS Case No. 755/24 Dated 21.11.24 U/S 223/280/293 BNS Act and 15 of Environment Protection Act 1986	1	4000 pcs of small size thermocol plate (Round size)	19	0
			Ramnagar PS Case No. 546/2024, dated 21/11/2024, U/S 223/280/293 BNS & 15 of the Environment Protection Act, 1986	1	7000 nos small and medium size thermocol round plate which are kept in large size plastic.		
			Ramnagar PS Case No. 547/2024, dated 21/11/2024, U/S 223/280/293 BNS & 15 of the Environment Protection Act, 1986	1	1400 nos small and medium size thermocol round plate which are kept in large size plastic		
			Marishda PS Case no - 415/2024 date - 21.11.2024 U/S - 223/280 of BNS and 15 Environment Protection Act 1986	1	(i) 250 Pic of round shape Thermocol made bowl (ii) 150 Pic of round shape Thermocol made plate.		



Action Taken Report in c/w order dated 25.11.2024 of National Green Tribunal, Eastern Zone in OA No. 195/2024/ E.Z.

No.	District / Commissionerate	No. of FIR	Case Ref.	No. of Person arrested	Item Seized	No. of Raid conducted	No. of Awarass Program Organized
31	Purulia	0	Hemabed PS case no 19/25 Date 23/01/25 u/s 223 BNS. Hemabed PS case no 20/25 Date 23/01/25 u/s 223 BNS. Hemabed PS case no 21/25 Date 23/01/25 u/s 223 BNS. Hemabed PS case no 22/25 Date 23/01/25 u/s 223 BNS.	0	NIL	26	0
32	Raiganj PD	5	Karandighi Ps Case No-33/25 Date 24.01.2025 U/S 223 BNS	2	(i) Big size 4000 ( Four thousand) thermocol bowls (ii) Medium size 8000 (eight Thousand) thermocol bowls (iii) Small size 4000 ( Four thousand)thermocol bowls. Total 16000 of thermocol bowls.	17	3
			Kaliyaganj PS Case No- 37/25, Date 24.01.2025 U/S-223 BNS R/W sec. 15 of Environment protections Act- 1986	1	(i) 100 pcs of polystyrene (thermocol) bowl and (ii) 250 pcs of plastic glasses		
33	Ramghat PD	0		0		0	8
34	Sunderban PD	0		0	NIL	0	0
35	GRP Sealdah	0		0	NIL	0	28
36	GRP Howrah	0		0	NIL	0	0
37	GRP Kharagpur	0		0	NIL	0	19
38	GRP Siliguri	0		0	NIL	0	24
<b>TOTAL</b>		<b>26</b>		<b>26</b>		<b>448</b>	<b>378</b>



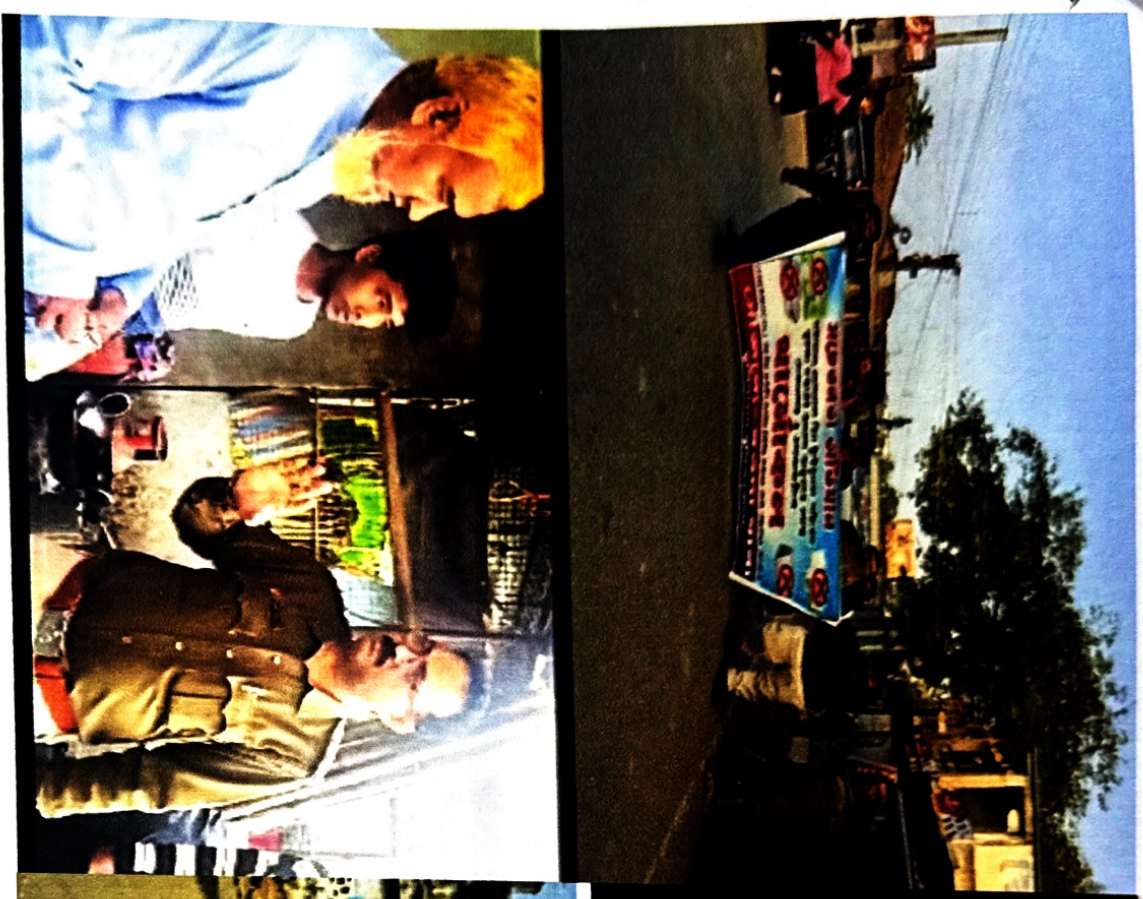


R3

L1

**Awareness Campaign of Murshidabad District**





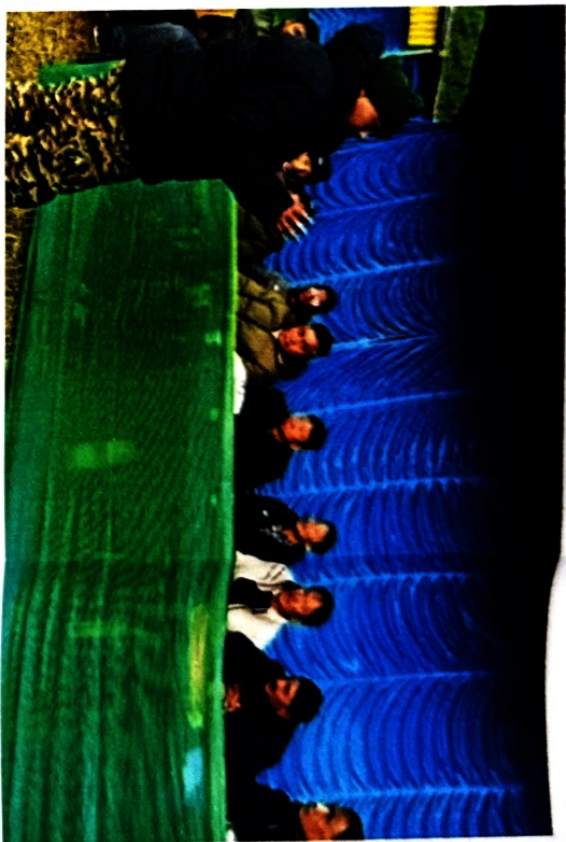
Awareness Campaign of Murshidabad District





Awareness Campaign of Murshidabad District





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**Awareness Campaign of Darjeeling District**

BEFORE THE HON'BLE NATIONAL GREEN  
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KOLKATA

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AFFIDAVIT ON BEHALF OF THE DIRECTOR  
GENERAL & INSPECTOR GENERAL OF  
POLICE, WEST BENGAL

Sudip Kumar Dutta

Advocate

For The State of West Bengal

Email: [adv.skdutta@gmail.com](mailto:adv.skdutta@gmail.com)

(M): 9874782072.

